

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1593
TO BE ANSWERED ON THE 12TH FEBRUARY, 2019

BENEFITS OF MSP TO FARMERS

1593. SHRI K.N. RAMACHANDRAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Minimum Support Price provided by the Government to the farmers, actually benefits only six per cent of the farmers in the entire country; and
- (b) if so, whether the Government would consider enhancing the quantum of the agricultural crops produced/purchased by it to the maximum possible limit so that a larger number of farmers benefited through MSP scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Under the present procurement mechanism, Government agencies procure the notified agricultural produce of Fair Average Quality (FAQ) at Minimum Support Price (MSP) directly from farmers in consultation with the concerned State Government/Union Territory as and when market price of these produce fall below the MSP, as per prescribed guidelines. However, if farmers gets better price in comparison to MSP, they are free to sell their produce in open market.
